



2026:AHC:29827

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1972 of 2026

Umesh Yadav

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kumar Kartikeya, Shivaji Maurya
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Learned counsel for the writ petitioner seeks to withdraw the present writ petition, wherein prayer is (i) Issue a writ, order or direction in the nature of mandamus directing/commanding the respondents to appoint the petitioner as regular employee in the District Horticulture Department, District- Varanasi on the basis of the services provided by the petitioner as a Daily wager since (Mali) since 2019; (ii) Issue a writ, order or direction in the nature of mandamus directing/commanding the respondents to decide the representation made by the petitioner before the District Horticulture Officer, District- Varanasi for appointment of petitioner as a regular employee in the District Horticulture Department, District- Varanasi; (iii) Issue a writ, order or direction in the nature of mandamus directing/commanding the respondent no.2 to provide the muster roll of the petitioner in order to ascertain the attendance of the petitioner in the District Horticulture Department, District- Varanasi; (iv) Pass such other and further order, which this Hon'ble Court may deem fit and proper in the facts and circumstances of the case; (v) Award costs of the petitioner, due to inherent technical defect with liberty to file fresh.

2. Learned Standing Counsel has no objection to the same.

3. The present petition is dismissed as withdrawn with liberty as aforesaid.

February 11, 2026

Rajesh

(Vikas Budhwar,J.)